NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.19/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES:

Mr. Manoj Chandra Jain

V/s.

M/s. Hrub Infracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. CS RAMUL

SAMASRABUDINE

PLS for

R. Sahasrabudike

R. Sahasrabudike

ORDER T.C.P. No. 19/241, 242, 244/NCLT/MB/MAH/2016

- 1. None for Petitioner. The Learned Representative for the Respondent is present.
- Adjourned. to 7th June, 2017. Respondent is directed to inform the other side the next date of hearing.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 20.04.2017